

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 755 of 2020

IN THE MATTER OF:

Sh. Sanjay Kumar Choudhary

...Appellant

Versus

Creative Infraheights Pvt. Ltd. & Anr.

...Respondents

Present:-

For Appellant: Mr. Praveen Mahajan, Advocate.

For Respondent: Mr. Anshuj Dhingra, Advocate for R-1.

Mr. Vinod Chaurasia, Advocate for RP.

ORDER
(Virtual Mode)

03.11.2020 Learned Counsel for the Respondent No. 1 submits that he would not be filing Written-Submissions and relying on pleadings. Learned Counsel for the Appellant has filed Rejoinder and Written-Submissions yesterday late evening.

List the Appeal 'For Admission (After Notice) Hearing' **on 17th November, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[V.P. Singh]
Member (Technical)

Basant B./nn/